

Securities And Exchange Board of India

*375. SHRI RAM NAIK:
SHRI RAM KAPSE:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to give more powers to the Securities and Exchange Board of India (SEBI) to regulate more effectively the functioning of the capital market; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) The details are being worked out in continuous consultation with SEBI and the Law Ministry.

Problems of Cantonments

*376. SHRI ANNA JOSHI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have formed a Committee to study the problems of cantonments in India;

(b) if so, the terms of reference of this Committee;

(c) whether the Committee has submitted its report;

(d) if not, the reasons for the delay; and

(e) the time by which it is likely to be submitted?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) No, Sir.

(b) to (e). Do not arise.

Ezhimala Naval Academy

*377 PROF. K. V. THOMAS:
SHRIMATI SUSEELA
GOPALAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether a request for financial aid has been made by the Government of Kerala to provide infrastructural facilities for the Naval Academy at Ezhimala in Kerala;

(b) if so, the decision taken by the Union Government in this regard; and

(c) the steps taken/proposed to be taken by the Government for early completion of the project?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b). The State Government had requested, in June 1988, a grant of Rs. 16 crores towards the cost of infrastructure works. The State Government were informed that they would have to honour their commitment to provide such amenities from their own sources.

(c) An agreement has been concluded with the selected Architects to prepare the Master Plan and the Detailed Project Report, for Phase I of the Project, by end of December, 1992.

Committee on Ready Forward Transactions

*378. SHRI R. SURENDER REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether any committee on ready forward transactions was appointed by the Government;